

DETAILS OF CRIMINAL CASES FILED AGAINST THE MP/MLAS IN THE STATE OF TAMIL NADU TRANSFERRED TO THE SPECIAL COURTS/DESIGNATED SPECIAL COURTS FOR TRIAL OF CRIMINAL CASES RELATED TO ELECTED MEMBERS OF PARLIAMENT AND MEMBERS OF LEGISLATIVE ASSEMBLY OF TAMIL NADU. (As on 31.12.2019)

Sl. No.	Name of the District	Name of the Court	Category of Case (SC/CC/STC/others)	Opening Balance at the Beginning of the month	No. of Cases Instituted during the month	No. of Cases Instituted by Transfer	Total	Convicted	Acquitted	Others	Number of cases pending at the end of the month
		(a)	(b)	(c)	(d)	(e)	(d)+(e)	(f)	(g)	(h)	(i)
1	CHENNAI	Special Court No.1 for Trial of Criminal Cases Related to M.P.'s and M.L.A.'s	CC (Defamation)	7	0	0	0	0	0	2	5
	CHENNAI	Special Court No.1 for Trial of Criminal Cases Related to M.P.'s and M.L.A.'s	CC (Others)	6	0	0	0	0	0	0	6
	CHENNAI	Spl Court for Trial of Criminal Cases against MP, MLAs - Court No.1	CC(DEFAMATI ON)	34	0	0	0	0	0	0	34
	CHENNAI	Additional Spl Court for Trial of Criminal Cases against MP, MLAs	CC	19	0	3	3	0	0	0	22
2	ARIYALUR	Principal District Court, Ariyalur		66	0	3	3	0	0	2	67
	ARIYALUR	Judicial Magistrate Court No.1, Ariyalur	CC	0	0	0	0	0	0	0	0
	ARIYALUR	Judicial Magistrate Court No.1, Ariyalur	STC	2	0	0	0	0	0	0	2
	ARIYALUR Total			68	0	0	0	0	0	0	68
3	COIMBATORE	The Principal District and Sessions Court, Coimbatore	Spl CC No.80/2019	1	0	0	0	0	0	0	1
	COIMBATORE	Judicial Magistrate Court No.1, Coimbatore	CC-1,82/2019	2	0	0	0	0	0	0	1
	COIMBATORE Total			3	0	0	0	0	0	0	2
4	CUDDALORE	Principal District Sessions Court, Cuddalore	CC	1	0	0	0	0	0	1	0
	CUDDALORE	Judicial Magistrate No.1, Cuddalore	PRC	2	0	0	0	0	0	0	2
	CUDDALORE	Judicial Magistrate No.1, Cuddalore	CC-1	1	0	0	0	0	0	0	1
	CUDDALORE Total			4	0	0	0	0	0	0	3
5	DIHARMAPURI	Principal District Court, Dharmapuri	CC	2	0	0	0	0	0	0	2

Sl. No.	Name of the District	Name of the Court	Category of Case (CC/CC/STC & others)	Opening Balance at the Regional Office of the month	No. of Cases Instituted during the month	No. of Cases Instituted by Transfer	Total	Number of cases disposed of during the month	Number of cases pending at the end of the month	
			(b)	(c)	(d)	(e)	(d)+(e)	Convicted (f)	Acquitted (g)	Other (h)
	DHARMAPURI	Judicial Magistrate No.1 Court, Dharmapuri	CC	4	0	0	0	0	0	0
	DHARMAPURI	District Munsif cum Judicial Magistrate, Pennagaram	OTHERS	1	0	0	0	0	0	0
	DHARMAPURI Total			5	0	0	0	0	0	0
6	DINDIGUL	Principal District Court, Dindigul	CC	7	0	0	0	0	0	0
	DINDIGUL	Judicial Magistrate No.1, Dindigul	STC	5	0	0	0	0	0	0
	DINDIGUL Total			12	0	0	0	0	0	0
7	ERODE	Principal District Court, Erode	CC	2	0	0	0	0	0	0
	ERODE	Principal District Court, Erode	SC	2	0	0	0	0	0	0
	ERODE Total			4	0	0	0	0	0	0
8	KANCHEEPURAM	Principal District and Sessions Court, Chengalpattu	CC	6	0	0	0	0	0	0
	KANCHEEPURAM	Judicial Magistrate Court, Alandur	CC	2	0	0	0	0	0	0
	KANCHEEPURAM Total			8	0	0	0	0	0	0
9	KANNIYAKUMARI	District Munsif Cum Judicial Magistrate Court, Thirukazhukundram	CC/PRC	4	0	0	0	0	0	0
	KANNIYAKUMARI Total			4	0	0	0	0	0	0
	KANNIYAKUMARI	Principal District Court, Nagercoil	CC	8	0	0	0	0	0	0
	KANNIYAKUMARI	Principal District Court, Nagercoil	SPL CC	4	0	0	0	0	0	0
	KANNIYAKUMARI Total			12	0	0	0	0	0	0
	KANNIYAKUMARI	Judicial Magistrate Court No.1, Nagercoil	STC	1	0	0	0	0	0	0
	KANNIYAKUMARI	Judicial Magistrate Court No.1, Nagercoil	CC	1	0	0	0	0	0	0
	KANNIYAKUMARI Total			2	0	0	0	0	0	0
10	KARUR	Principal District Munsif - Cum-Judicial Magistrate Court, Eranel	PRC	1	0	0	0	0	0	0
	KARUR Total			9	0	0	0	0	0	0
	KARUR	Principal District Court	CC	2	0	0	0	0	0	0
	KARUR Total			10	0	0	0	0	0	0
	KARUR Total			12	0	0	0	0	0	0

Sl. No.	Name of the District	Name of the Court	Category of Case (SC/CC/STC & others)	Opening Balance at the Beginning of the month	No. of Cases Instituted during the month	No. of Cases Instituted by Transfer	Total	Number of cases disposed of during the month			Number of cases pending at the end of the month	
								Convicted (f)	Acquitted (g)	Other (h)		
			(b)	(c)	(d)	(e)	(d)+(e)	(f)	(g)	(h)	(i)	
11	KRISHNAGIRI	Principal District Court, Krishnagiri	CC	2	0	0	0	0	0	0	2	
		Principal District Court, Krishnagiri	SC	6	0	0	0	0	0	0	0	6
		DM-cum-JM North-Hosur	STC	1	0	0	0	0	0	0	0	1
		Judicial Magistrate No.II, Krishnagiri	PRC	2	0	0	0	0	0	0	0	2
		Judicial Magistrate No.II, Hosur	PRC	0	0	0	0	0	0	0	0	0
		Fast Track Court, Hosur	CC	4	0	0	0	0	0	0	0	4
		KRISHNAGIRI Total			15	0	0	0	0	0	0	0
12	MADURAI	Principal District Court, Madurai	CC	2	0	0	0	0	0	0	2	
		Principal District Court, Madurai	Spl. CC	1	0	0	0	0	0	0	0	1
		Principal District Court, Madurai	SC	1	0	0	0	0	0	0	0	1
		II Additional District Court, (CBI Cases), Madurai		1	0	0	0	0	0	0	0	1
		J.M.No.1, Madurai	CC	1	0	0	0	0	0	0	0	1
		J.M.No.1, Madurai	CC	4	0	0	0	0	0	0	0	4
		J.M.No.2, Madurai	STC	1	0	0	0	0	0	0	0	1
MADURAI Total			13	0	0	0	0	0	0	0	13	
13	MAGAPATTINAM	District and Sessions Court, Nagapattinam		0	0	0	0	0	0	0	0	
		Judicial Magistrate No.1 Court, Nagapattinam	STC	15	0	0	0	0	0	0	0	15
14	NAMAKKAL	Principal District Court, Namakkal	CC	15	0	0	0	0	0	0	0	15
		Chief Judicial Magistrate Court Namakkal	FIR	2	0	0	0	0	0	0	0	2
		Judicial Magistrate No.1 Court Namakkal	FIR	1	0	0	0	0	0	0	0	1
		Judicial Magistrate No.1 Court Namakkal	STC	0	0	0	0	0	0	0	0	0
		Judicial Magistrate No.1 Court Namakkal	FIR	3	0	0	0	0	0	0	0	3

Sl. No.	Name of the District	Name of the Court	Category of Case (SC/CC/STC & others)	Opening Balance at the Region of the month	No. of Cases Instituted during the month	No. of Cases Instituted by Transfer	Total	Number of cases disposed of during the month			Number of cases pending at the end of the month
								Convicted (f)	Acquitted (g)	Others (h)	
		(a)	(b)	(c)	(d)	(e)	(f+g+h)	(f)	(g)	(h)	(i)
NAMAKKAL Total											
15	NILGIRIS	District Session Court Udhagamandalam	Session Cases	7	0	0	0	0	0	1	6
	NILGIRIS	Judicial Magistrate Court, Udhagamandalam	STC	1	0	0	0	0	0	1	0
	NILGIRIS	Judicial Magistrate Court, Udhagamandalam	CC	4	0	0	0	0	0	0	4
NILGIRIS Total											
16	PERAMBALUR	Principal District Court	CC 1/19	7	0	0	0	0	0	1	6
	PERAMBALUR	Principal District Court	OR 171/16	1	0	0	0	0	0	0	1
PERAMBALUR Total											
17	PUDUKKOTTAI	Principal District Court	CC	2	0	0	0	0	0	0	2
	PUDUKKOTTAI	Judicial Magistrate Court No.1	STC	2	0	0	0	0	0	1	1
	PUDUKKOTTAI	Judicial Magistrate Court No.1	CC	5	0	0	0	0	0	0	5
PUDUKKOTTAI Total											
18	RAMANATHAPURAM	Principal District & Sessions Court, Ramanathapuram	SC	7	0	1	1	0	0	0	7
RAMANATHAPURAM Total											
19	SALEM	Principal District Court, Salem	SC	1	0	0	0	0	0	0	1
	SALEM	Principal District Court, Salem	CC	2	0	1	0	0	0	0	2
	SALEM	Judicial Magistrate No.1, Salem	CC	6	0	0	0	0	0	0	6
SALEM Total											
20	SIVAGANGAI	Principal District Court, Sivagangai	SC	9	0	1	1	0	0	0	10
	SIVAGANGAI	Judicial Magistrate No.1 Court, Sivagangai	STC	2	0	0	0	0	0	0	2
	SIVAGANGAI	Judicial Magistrate No.1 Court, Sivagangai	CC	19	0	0	0	0	0	0	19
SIVAGANGAI Total											
21	THANJAVUR	Principal District Court	CC	22	0	0	0	0	0	0	22
	THANJAVUR	Judicial Magistrate No.1 Thanjavur	STC	2	0	0	0	0	0	1	1
	THANJAVUR	Judicial Magistrate No.1 Thanjavur	CC	6	0	0	0	0	0	0	6
THANJAVUR Total											
22	THENI	Principal District Court	CC 1/12	1	0	0	0	0	0	0	1

S.L.N No.	Name of the District	Name of the Court	Category of Case (SC/CC/STC & others)	Opening Balance at the beginning of the month	No. of Cases Instituted during the month	No. of Cases Instituted by Transfer	Total	Number of cases disposed of during the month			Number of cases pending at the end of the month
								Convicted (f)	Acquitted (g)	Other (h)	
			(b)	(c)	(d)	(e)	(d)+(e)	(f)	(g)	(h)	(i)
	THENI Total			1	0	0	0	0	0	0	0
23	THOOTHUKUDI	Principal District Court	Spl.Case	3	0	0	0	0	0	0	0
	THOOTHUKUDI	Judicial Magistrate Court, Tiruchendur	Sessions Case	3	0	0	0	0	0	0	3
	THOOTHUKUDI Total			6	0	0	0	0	0	0	3
24	TRICHY	Principal District Court	CC	4	0	0	0	0	0	0	5
	TRICHY	Principal District Court	SC	1	0	0	0	0	0	0	4
	TRICHY	Principal District Court	Spl.cce	1	0	0	0	0	0	0	1
	TRICHY	Judicial Magistrate, Mel	cc	2	0	0	0	0	0	0	1
	TRICHY Total			8	0	0	0	0	0	0	2
25	TIRUNELVELI	Principal Sessions Court	Special Case	2	0	0	0	0	0	0	8
	TIRUNELVELI	Principal Sessions Court	SC	1	0	0	0	0	0	0	2
	TIRUNELVELI	Judicial Magistrate No.1	CC	3	0	0	0	0	0	0	1
	TIRUNELVELI	Judicial Magistrate No.1	STC	2	0	0	0	0	0	0	3
	TIRUNELVELI Total			8	0	0	0	0	0	0	2
26	TIRUPPUR	Principal District Court	CC	5	0	0	0	0	0	0	8
	TIRUPPUR	Judicial Magistrate Court No.1, Tiruppur	STC	1	0	0	0	0	0	0	1
	TIRUPPUR Total			6	0	0	0	0	0	0	4
27	TIRUVALLUR	Principal District Court	SC	1	0	0	0	0	0	0	1
	TIRUVALLUR	Principal District Court	CC	1	0	0	0	0	0	0	0
	TIRUVALLUR Total			2	0	0	0	0	0	0	1
28	TIRUVANNAMALAI	Principal District Court	SC	1	0	0	0	0	0	0	1
	TIRUVANNAMALAI	Judicial Magistrate Court No.1, Tiruvannamalai	CC	1	0	3	3	0	0	0	4
	TIRUVANNAMALAI	Judicial Magistrate Court No.1, Tiruvannamalai	STC	1	0	0	0	0	0	0	1
	TIRUVANNAMALAI Total			3	0	3	3	0	0	0	5
29	TIRUVARUR	Judicial Magistrate Court, Tiruvarur	CC	1	0	0	0	0	0	0	1

WEB COPY

Sl. No.	Name of the District	Name of the Court	Category of Case (CC/CC/STC & others)	Opening Balance at the beginning of the month	No. of Cases Instituted during the month	No. of Cases Instituted by Transfer	Number of cases disposed of during the month			Number of cases pending at the end of the month	
							Convicted (f)	Acquitted (g)	Other (h)		
							(d)-(e)	(f)	(g)	(h)	(i)
	TIRUVARUR	Judicial Magistrate Court No.1, Mannargudi	STC	1	0	0	0	0	0	0	1
	TIRUVARUR	Judicial Magistrate Court No.II, Thiruvannamalai	FIR Stage	5	0	0	0	0	0	0	5
	TIRUVARUR Total			7	0	0	0	0	0	0	7
30	Vellore	Principal District Court	S.C.	8	0	0	0	0	0	0	8
	Vellore	Chief Judicial Magistrate Court, Vellore	Spl.SC	1	0	0	0	0	0	0	1
	Vellore	Judicial Magistrate No.II Court, Tirupattur	PRC	1	0	0	0	0	0	0	1
	Vellore	Judicial Magistrate, Sholinghur	CC	1	0	0	0	0	0	0	1
	Vellore Total			11	0	0	0	0	0	0	11
31	Viluppuram	Principal District Sessions Court, Viluppuram	CC	9	0	0	0	0	0	0	9
	Viluppuram	Spl. Court for SC/ST (POA) Act, Viluppuram	Spl.SC	1	0	0	0	0	0	0	1
	Viluppuram	Judicial Magistrate Court No.I, Viluppuram	CC	4	0	0	0	0	0	0	4
	Viluppuram Total			14	0	0	0	0	0	0	14
32	VIRUDHUNAGAR	Principal District Court, Srivilliputtur	CC	3	0	0	0	0	0	0	3
	VIRUDHUNAGAR	CJM Court, Srivilliputtur	Spl.CC	0	0	0	0	0	0	0	0
	VIRUDHUNAGAR	Judicial Magistrate Th, Srivilliputtur	STC	11	0	0	0	0	0	0	11
	VIRUDHUNAGAR	Judicial Magistrate, Rajapalayam	STC	0	0	0	0	0	0	0	0
	VIRUDHUNAGAR	Judicial Magistrate, Aruppukottai	STC	0	0	0	0	0	0	0	0
	VIRUDHUNAGAR Total			14	0	0	0	0	0	0	14
33	PUDUCHERRY	Chief Judicial Magistrate, Puducherry	STC	2	0	0	0	0	0	0	2
	PUDUCHERRY	Judicial Magistrate No.1, Puducherry	STC	3	0	0	0	0	0	0	3
	PUDUCHERRY	Judicial Magistrate No.I, Puducherry	C.C.	1	0	0	0	0	0	0	1
	PUDUCHERRY	Judicial Magistrate No.II, Puducherry	STC	5	0	0	0	0	0	0	5
	PUDUCHERRY	Judicial Magistrate No.III, Puducherry	C.C.	4	0	0	0	0	0	0	4
	PUDUCHERRY	Judicial Magistrate No.IV, Puducherry	STC	0	0	0	0	0	0	0	0
	PUDUCHERRY	Judicial Magistrate No.IV, Puducherry	STC	0	0	0	0	0	0	0	0
	PUDUCHERRY	Sub Court cum Judicial Magistrate Court, Yanam	CC	2	0	0	0	0	0	0	2

Sl. No.	Name of the District	Name of the Court	Category of Case (SC/CC/STC & others)	Opening Balance at the beginning of the month	No. of Cases Instituted during the month	No. of Cases Ineffuted by Transfer	Total	Number of cases disposed of during the month			Number of cases pending at the end of the month
								Convicted	Acquitted	Others	
			(b)	(c)	(d)	(e)	(d)+(e)+(f)	(f)	(g)	(h)	(i)
		Sub Court cum Judicial Magistrate Court, Yanam	STC	4	0	0	0	0	0	0	4
	PUDUCHERRY	Judicial Magistrate No-II, Karaikal	STC	13	0	0	0	0	0	0	13
	PUDUCHERRY	Judicial Magistrate No-II, Karaikal	C.C	2	0	0	0	0	0	0	2
		PUDUCHERRY Total		36	0	0	0	0	0	1	35
		Grand Total		352	0	8	8	0	2	19	339

49 The statement of fourth respondent in tabular form (scanned